

Shri Harish Rawat-not present.

Shri Kusuma Krishna Murthy.

18.31 hrs.

**CONSTITUTION (AMENDMENT) BILL\***

**(Amendment of Fifth Schedule)**

[*English*]

SHRI KUSUMA KRISHNA MURTHY (Amalapuram): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted*

SHRI KUSUMA KRISHNA MURTHY: I introduce the Bill.

18.31 1/2 hrs.

**CONSUMER ASSOCIATIONS (REGISTRATION) BILL\***

[*English*]

PROF. RAMGANESH KAPSE (Thane): I beg to move for leave to introduce a Bill to provide for the registration of consumer associations and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a

Bill to provide for the registration of consumer associations and for matters connected therewith or incidental thereto."

*The motion was adopted*

PROF. RAM GANESH KAPSE: I introduce the Bill.

18.32 hrs.

**CONSTITUTION (AMENDMENT) BILL\***

**(Amendment of Article 371)**

[*English*]

DR. VENKATESH KABDE (Nanded): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the constitution of India."

*The motion was adopted*

DR. VENKATESH KABDE: I introduce the Bill.

18.33 hrs.

**CONSTITUTION (AMENDMENT) BILL\***

**(Amendment of Article 316, etc.)**

[*English*]

SHRI K. RAMAMURTHY (Krishnagiri):